

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 276 OF 2015

Dated : 24th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**West Bengal State Electricity Distribution Company Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aniket Prasoon
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. Pulkit Agarwal for R-2
Mr. M. Y. Deshmukh for R-7
Mr. Rajiv Srivastava for R-11

ORDER

At the request of learned counsel for the Appellant, list the matter for hearing on **05.12.2019 at 02:30 PM.**

**(Ravindra Kumar Verma)
Technical Member**

tpd/mkj

**(Justice Manjula Chellur)
Chairperson**